

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020
DAILY BOARD DATED 19.06.2020

Sr. No.	Case Type	Police Station	PURPOSE
1	S.C. 814/2015	The State of Trombay Police Station. Vs Mohammad Salim Chand Badshah Sayyed	JUDGMENT
2	CR M.A. 3166/2019	The State of Trombay Police Station. Vs Mohammad Salim Chand Badshah Sayyed	ARGUMENTS
3.	CR B.A. 1108/2020	STATE GOVERNMENT Vs JAYANTIBHAI B PATEL	ARGUMENTS
4	CR B.A. 1180/2020	STATE GOVERNMENT- L.T. Marg Police Station Vs Triza Jagesh Patel	ARGUMENTS
5	BA IN MCOC 811/2020	Indira Vitthal Pujari Vs DCB CID Unit VI	ARGUMENTS
6	MISC APPLN IN MCOC 463/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak	ARGUMENTS

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7	MISC APPLN IN MCOB 465/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak	ARGUMENTS
8	CR B.A. 846/2020	Shaikh Badshahmiya Abdul Jalil --- Appnt. Vs The State of Maharashtra - SBI CID I Branch --- Respondent	REPLY/SAY
9	CR B.A.876/2020	Gayatriprasad Omprakash Shukla --- Appnt. Vs The State of Maharashtra - DCB CID Unit- II -- Respondent	REPLY/SAY
10	CR B.A.1456/2020	Vishnu Vijayan - Applicant. Vs State - DCB CID, unit-9, Mumbai.	REPLY/SAY
11	A.B.A.661/2020	Sharath Kumar J. Vs The State of Maharashtra Cyber Police Station	REPORT
12	A.B.A. 662/2020	Hemant Kumar M. B. Vs State Cyber Police Station	REPORT
13	A.B.A. 663/2020	Nitin Swamy Gowda Vs The State of Maharashtra Cyber Police Station	REPORT

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14	MCOB SPL CASE NO.05/2016 IN <u>Exh.50</u>	The State of A.T.S. Mumbai Vs Mustafa @Munna Mustafa @ Sayed Bademiya Mehmoodmiya	ARGUMENTS
15.	CR B.A. 1276/2020	Papu Ashok Waghela - Applicant Vs The State - Paidhuni P.S - Respondent	ORDER
16	CR B.A. 1358/2020	Anuprita Shankar Takale Vs Sewree Police Station	ORDER